

**try and Supply (Shri T. N. Singh):** I beg to lay on the Table the items mentioned in the Order Paper. . .

**Shri Ranga (Chittoor):** You want us to respect the Chair. But is this the way the hon. Ministers should respect the Chair? He does not even mention the number of the item but says that he is laying the paper mentioned in the Order Paper. It is really extraordinary . . .

**Shri T. N. Singh:** I am sorry I forgot to mention item No. 7.

**Shri Ranga:** Has the hon. Minister offered his apology to you?

**Mr. Speaker:** Yes, he has now expressed his regret for it.

**Shri T. N. Singh:** I beg to lay on the Table a copy each of the following papers:—

- (i) Annual Report of the National Instruments Limited, Calcutta, for the year 1963-64 along with Audited Accounts and the comments of the Comptroller and Auditor-General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Company. [Placed in Library, see No. LT-4168/65].

12.12 hrs.

#### ESTIMATES COMMITTEE

##### SIXTY-EIGHTH REPORT

**Shri A. C. Guha (Barasat):** I beg to present the Sixty-eighth Report of the Estimates Committee on the Ministry of Transport—Madras Port.

12.24 hrs.

#### COMMITTEE ON PUBLIC UNDERTAKINGS

##### THIRD REPORT

**Shri P. G. Menon (Mukundapuram):** I beg to present the Third Report of the Committee on Public Undertakings on the Shipping Corporation of India Limited, Bombay.

#### BUSINESS OF THE HOUSE

**The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha):** With your permission, Sir, I rise to announce that Government Business in this House for the week commencing 12th April, 1965, will consist of:—

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Discussion and voting on the Demands for Grants relating to the following Ministries:

Transport                      Health  
Industry & Supply.

**Shri S. M. Banerjee (Kanpur):** I would like to submit only two things. One is regarding the report of the Bonus Commission. We were told in this House that no discussion could be allowed during this session.....

**Mr. Speaker:** It is being raised every week.

**Mr. S. M. Banerjee:** It is a very important question.

**Mr. Speaker:** I do not question the importance of it.

**Shri S. M. Banerjee:** I want to know whether the hon. Minister can give us an assurance that the Bill to implement the Bonus Commission's recommendations will be introduced and discussed in this House.